

**CC NO. 66/2019**  
**CBI VS. B.R.S. RATHORE & ORS.**

**08.10.2020**


**COURT HEARING THROUGH VIDEO CONFERENCING**

**Present:- Sh. Sunil Verma**, Id. PP for CBI.  
Accused B. R. S. Rathore, R. C. Meena and Raman  
Soni on bail.  
Sh. Bimal Sharma, Sh. Aman Sharma and Sh. Arpit  
Sharma, Advs for accused B. R. S. Rathore.

It is reported by the Asst. Ahlmad that the file has not  
been scanned yet.

Ahlmad is directed to send a reminder in writing to the  
concerned branch at Rouse Avenue Courts and Tis Hazari Courts  
through whatsapp or email for scanning of file.

Put up for supplying the scanned copy of the court file  
and for further proceedings on **03.11.2020**.

  
**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**08.10.2020**